

falling partly within the 3 mile radius from the Tarapur Atomic Power Station has been leased out by Maharashtra Government for manufacture of salt.

(b) Normally applications or permission to develop land within a 3 mile radius from Tarapur Atomic Power Station are referred by the State Government to Department of Atomic Energy for clearance. In this case it appears that the procedure was not followed.

(c) No, Sir.

(d) A similar request in 1973 was referred to Department of Atomic Energy and was rejected.

Invitation to a football team from UK to play matches in India

291. SHRI KISHOR MEHTA:
SHRI SURESH KALMADI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Sports Authority of India had invited some time back the New, Castle Upon Tyne Football team from UK to play a number of matches in India;

(b) whether the said team came to India, if so, how many football matches they played;

(c) whether there were public protests at the invitation of this team; and

(d) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) SAI did not invite the team.

(b) The team arrived in the country even though the manager of the team had been informed by the Indian High Commission in London that the visit had not been cleared by the Government and that they should

not proceed. The Department is not aware of any football match played by the team.

(c) Government have no information of any public protest.

(d) Does not arise.

Penalising the defaulters for incom- pletion of Hotels within prescribed time

292. SHRI KISHOR MEHTA;
SHRI SURESH KALMADI:

Will the PRIME MINISTER be pleased to state;

(a) whether there are any provisions under Government's approved scheme to penalise or to take over the hotels which fail to complete in the prescribed time limit allowed to them;

(b) if so, what are the details thereof and names of the parties against whom action has been taken so far; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) No, Sir.

(b) Does not arise.

(c) The Department of Tourism accords approval to hotels at the project stage subject to their complying with certain regulatory conditions. Failure to comply with these conditions can lead to withdrawal of approval. There is no provision in the conditions of approval to take over such defaulting hotels.

Expansion of Rajasthan Atomic Power Plant

293. SHRI BHUVNESH CHATURVEDI:
Will the PRIME MINISTER be pleased to state:

(a) what would be the estimated expenditure for building two additional units of power plant at the exi-